

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 474 of 2020

IN THE MATTER OF:

Sanjeev Kumar

...Appellant

Versus

Aithent Technologies Pvt. Ltd. & Anr.

...Respondents

Present:

For Appellant :

Mr. Sumesh Dhawan, Mr. Gulshan Sachdeva, Ms. Vatsala Kak, Ms. Geetika Sharma and Ms. Apoorva Choudhary, Advocates

For Respondents:

**Mr. Rishabh Bansal, Advocate for R-1
Mr. Rajesh Lihala, IRP (R-2)**

ORDER
(Through Virtual Mode)

24.09.2020 Heard Mr. Sumesh Dhawan, Advocate representing the Appellant. Hearing concluded. Heard Mr. Rishabh Bansal, Advocate representing Respondent No. 1. Hearing concluded. **Judgement reserved.**

Learned counsel for the parties may file their written submissions, not exceeding three pages, within three days.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[V.P. Singh]
Member (Technical)

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